Annexure – 4

Name of the corporate debtor: Protocol Marine Services Private Limited; Date of commencement of CIRP: October 07, 2022; List of creditors as on: April 8, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

													(Amount in ₹)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					1	Amount of any mutual			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	1	% voting share in CoC	contingent claim	dues that	Amount of claim not admitted	amount of claim under verification	Remarks, if any
1	IIFL Finance Limited	21.10.2022	29,43,671.39	25,61,882.00	Unsecured	No	No	0.40%	_		_	3,81,789.39	
2	Arohan Financial Services Limited	21.10.2022	27,16,026.00	27,16,026.00	Unsecured	No	No	0.42%				0.00	
3	Yes Bank Ltd.	16.11.2022	1,86,61,404.00	0.00	Unsecured	No	No	0.00%					Earlier filed claim for 4.27 Crs. Bank sold all the Vehicles which were provided as security and transferred some portion of debt to an ARC. Now, Bank is claiming 1.86 Crs as Loss on Sale of Vehicle. No supporting document provided, hence claim is under verification.
4	Kotak Mahindra Bank Limited	29.10.2022	4,79,18,444.47	4,48,21,745.00	Unsecured	No	No	7.01%				30,96,699.47	
5	Mahindra and Mahindra Financial Services Ltd	21.10.2022	1,78,01,585.00	1,54,13,409.00	Unsecured	No	No	2.41%				23,88,176.00	The Vehicle loan of whose vehicles are sold has been considered as unsecured
6	ICICI Bank	29.11.2022	1,33,56,220.48	1,33,56,220.48	Unsecured	No	No	2.09%				0.00	The Vehicle loan of whose vehicles are sold has been considered as unsecured
7	CapFloat Financial Services Pvt. Ltd	16.11.2022	13,03,137.83	13,03,137.83	Unsecured	No	No	0.20%				0.00	

